

160 and 1,114 respectively. This does not include the number of children born after abduction, who accompanied their mothers, which was 22 and 163 respectively.

PRIME MINISTER'S NATIONAL RELIEF FUND

299. Shri D. C. Sharma: Will the Prime Minister be pleased to state the amount received during 1954 under the Prime Minister's National Relief Fund?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Amount received in the Prime Minister's National Relief Fund during the period, 1st January, 1954 to 31st December, 1954, is Rs. 51,40,851-9-3.

SCIENTIFIC AND TECHNICAL CONFERENCE

300. Shri D. C. Sharma: Will the Prime Minister be pleased to state:

(a) whether it is a fact that an International Technical Conference will meet in August, 1955 to discuss the development of atomic energy for peaceful purposes; and

(b) if so, whether India has received any invitation to attend this Conference?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Yes. Dr. H. J. Bhabha has been nominated as President of this Conference.

KASHMIR

301. Chaudhri Muhammed Shaftee: Will the Prime Minister be pleased to state:

(a) the number of members of the diplomatic corps in Delhi, who visited Jammu and Kashmir between the 1st August, 1953 and the 1st August, 1954; and

(b) whether any one of them was asked to leave the State during their stay there?

The Prime Minister and the Minister of External Affairs (Shri Jawaharlal Nehru): (a) Sixty-seven.

(b) No, Sir.

FIRST FIVE YEAR PLAN

302. Chaudhri Muhammed Shaftee: Will the Minister of Planning be pleased to lay on the Table of the House, a statement showing:

(a) the number of Projects of the following nature: Irrigation, Roads, Electricity, Community Projects and N.E.S. undertaken in the Jammu and Kashmir State under the First Five Year Plan;

(b) the location of these Projects and the progress achieved so far; and

(c) the total expenditure sanctioned and actually incurred on each of them?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) to (c). The information will be placed on the Table of the House after it has been received from the Government of Jammu and Kashmir.

INDIAN EMBASSIES ABROAD

303. Shri Gidwani: Will the Prime Minister be pleased to state:

(a) the strength of Gazetted staff of different categories working in our Embassies in the United Kingdom, France, U.S.S.R., U.S.A., Pakistan and China; and

(b) the total expenditure incurred during the year 1953-54 in each Embassy on the different categories separately?

The Prime Minister and the Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). A statement containing the information required is laid on the Table of the House. [See Appendix VI, annexure No. 42]. As changes of personnel are made from time to time there might be some slight variation in the actual figures furnished.

WORKSITE CAMPS

**304. { Shrimati Renu Chakravartty:
Shri K. K. Basu:**

Will the Minister of Rehabilitation be pleased to state:

(a) the number of worksite camps functioning in West Bengal;

(b) the number of persons residing in each camp;

(c) the type of work given to them; and

(d) the wages given to them?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 68.

(b) A statement is placed on the Table of the Lok Sabha. [See Appendix VI, annexure No. 43].

(c) Earth work.

(d) Able-bodied persons are given work. Wages are paid according to the quantity of work done. If, however, a worker earns a wage of less than Rs. 1/8/-, a subsidy is given to make up the shortfall. If there are more than three members in the family of a worker, an additional subsidy of Rs. 2/8/- per member per week is given.

WATER AND POWER RESEARCH STATIONS

305. Shri S. C. Samanta: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that some State Governments have established their own Water and Power Research Stations; and

(b) if so, the names of those States?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes.

(b) Bombay, Hyderabad, Madras, Mysore, Uttar Pradesh, Punjab and West Bengal.

RURAL ELECTRIFICATION

306. Shri B. N. Kureel: Will the Minister of Irrigation and Power be pleased to state:

(a) whether a separate grant has been given to the Uttar Pradesh Government for electrification schemes in Rae Bareilly District; and

(b) if so, the total amount granted?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) and (b). Financial assistance in the form of

loan and not grant, is being given to the Uttar Pradesh Government to the extent of Rs. 70 lakhs for the electrification of 8 townships in the Districts of Rae Bareilly, Pratapgarh, Bara Banki and Sultanpur.

D.V.C. HEADQUARTERS

307. Dr. Ram Subbag Singh: Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the D.V.C. has purchased about 300 acres of land at Ranchi for the construction of its headquarter office;

(b) if so, how that land is being utilised at present; and

(c) when the construction work of the offices will begin?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) Yes, Sir.

(b) The land was being utilised as an agricultural farm which has now been closed. The question as to how this land should be utilised or whether it should be disposed of is under the consideration of the Damodar Valley Corporation.

(c) The Damodar Valley Corporation have decided to retain their headquarters at Calcutta for the next two or three years. The Corporation have therefore, deferred for the present a decision on the question as to where and when to construct their permanent headquarters.

REHABILITATION OF UNATTACHED WOMEN FROM PAKISTAN

308. Shri S. C. Samanta: Will the Minister of Rehabilitation be pleased to state:

(a) how the scheme for co-operative rehabilitation of unattached women from East Pakistan is working;

(b) how much of the amount of Rs. 3,71,980 sanctioned for this purpose has been spent so far;